GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:597 ANSWERED ON:26.11.2012 HANK YARN OBLIGATION Chauhan Shri Dara Singh

Will the Minister of TEXTILES be pleased to state:

(a) whether the spinning mills comply with Hank Yarn Obligation Scheme;

(b) if so, the details thereof;

(c) whether the Government has conducted any inspection in this regard;

(d) if so, the outcome thereof alongwith the number of inspection targeted, inspection done, FIR lodged and number of convictions achieved during the last three years and the current year, State-wise, particularly in Uttar Pradesh; and

(e) the steps taken by the Government against the erring companies?

Answer

(MINISTER OF TEXTILES) (SHRI ANAND SHARMA)

(a) & (b): The spinning mills and Composite mills manufacturing 100% cotton yarn and selling in domestic market are bound to comply with the Hank yarn obligation in terms of Textile Commissioner Notification No.2/TDRO/8/2003 dated 17.04.2003, as amended. Details of fulfillment of Hank yarn Obligation for the last three years and from the first quarter of the current financial year are as under:-

Sl. No. Year Hank Yarn Obligation Fulfillment/actual packing of (in Mn. Kgs) Hank Yarn Obligation (in Mn. Kgs.)

1 2009-10 525.78 534.74 2 2010-11 567.44 559.85 3 2011-12 511.11 522.05 4 2012-13 144.25 132.07 (April-June,2012)

(c) & (d): Yes Madam. Surprise visits of the yarn manufacturing units are being carried out through the Regional Offices of the Textile Commissioner to verify the actual packing of Hank Yarn and as well as declaration of the mills in statutory quarterly Hank Yarn Packing Returns. Strict checks of the implementation of Hank Yarn Obligation are also carried out. Details of units visited from 1.4.2010 to 31.10.2012, FIR lodged and number of conviction achieved State-wise is given below:-

Sl.No. Name of the State No. of Units visited No. of FIRs filed/lodged No. of conviction achieved

1 Madhya Pradesh 42 02 Nil 2 Gujarat 146 55 Nil 3 Andhra Pradesh 137 12 Nil 4 Karnataka 27 02 Nil 5 Maharashtra 199 21 Nil 6 Uttar Pradesh 39 06 Nil 7 Tamil Nadu 438 82 Nil 8 Kerala 03 10 Nil 9. Pondicherry 0 01 Nil 10. Punjab 131 04 Nil 11. Haryana 65 01 Nil 12 Rajasthan 26 04 Nil 13 Bihar, Orissa, West 148 01(Orissa) Nil Bengal and Jharkhand Total : 1401 201

(e): 201 FIRs have been filed with the concerned police stations against the erring companies by the respective Regional Offices of

the Textile Commissioner for contravention of TXC's Notification dated 17.04.2003 as amended from time to time issued under Essential Commodity Act, 1955.